

tel Committee was set up to review the Curriculum for the Ten-Year School only and not for plus 2 or plus 3 stages of education. The Committee submitted its report on 21st November, 1977 which is being studied. In its interim Report the Committee had suggested deletions from existing National Council of Educational Research and Training Textbooks for the Central Board of Secondary Education 1978 Examination. These deletions have been accepted by the Central Board of Secondary Education in a recent meeting and will be communicated to the members schools shortly.

House sites for the Rural Landless Workers

*370. SHRI C. K. JAFER SHARIEF: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have recently conducted any survey for assessment of the need of house sites of families of rural landless workers;

(b) if so, what are the findings of the survey; and

(c) out of the families of rural landless workers found without house sites as a result of the survey, what is the percentage of the families which have been provided house sites by the end of January, 1976 particularly in the State of Karnataka?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c). The information is being collected from the State Governments/Union Territory Administrations. On receipt of them the same will be placed on the Table of the House.

Calculation of Levy Sugar Prices for 1976-77 season

*373. SHRI ANNASAHEB P. SHINDE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

RE AND IRRIGATION be pleased to state:

(a) the method of calculation adopted by the Government in determining levy sugar prices for the various zones as notified on 3rd August 1976 for the season 1976-77; and

(b) whether the method adopted by Government is in accordance with the recommendations/advice of the Bureau of Industrial Costs and Prices in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). The question of fixation of levy sugar prices for the season 1975-76 was referred to the Bureau of Industrial Costs and Prices which submitted its Report in June, 1976. The prices notified on the 3rd August, 1976 are based on the recommendations made by the Bureau. Broadly speaking the method adopted for determining levy sugar prices for the season 1975-76 took into account the total cost of production on the basis of actual cane prices paid/likely to be paid by the factories in different zones and the anticipated realisations from the sale of free-sale sugar. The prices notified on the 3rd August, 1976 were for the sugar produced in 1975-76 season and not for 1976-77 season.

Working of Central Fishery Corporation

*375. SHRI MOHD. HAYAT ALI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the profit made by the Central Fishery Corporation, Howrah during the year 1976-77;

(b) whether Government have received complaints regarding creation of high salary posts by the Corporation which were not required;

(c) whether the creation of high salary posts have had an adverse impact on the financial condition of the Corporation; and

(d) if so, steps Government propose to take in order to make the Corporation a better and efficient organisation?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a). The Central Fisheries Corporation did not make any profit during the year 1976-77; in fact, according to provisional unaudited figures, the Corporation had incurred a loss of Rs. 32.10 lakhs during that year.

(b) and (c). Yes, Sir.

(d). As the Corporation has been incurring losses every year since its inception, except in the year 1973-74 in which year it made a marginal profit of Rs. 2.54 lakhs, a Review Committee was set up in November, 1976 to comprehensively review its working, covering administrative and financial aspects and its programme of work. The Committee has recommended the transfer of the Corporation to the West Bengal Government. The Government of India have requested the West Bengal Government to take it over. The decision of the State Government is awaited.

Food production in Salt and Alkaline affected fields

* 376. **SHRI R. V. SWAMINATHAN:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether an additional 15 million tonnes of foodgrains can be produced in India if new soil reclamation techniques are made use of by farmers in the salt and alkaline affected fields;

(b) whether Union Government are taking any steps towards this; and

(c) if so, the details of the same?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a). The new soil reclamation technology developed can be applied to a total area of 2.5 million ha. of alkali soils. Additional production that can be obtained by re-

claiming all these lands is estimated at 10 million tonnes.

(b) Yes, Sir.

(c). During Fifth Five Year Plan, a Centrally Sponsored Scheme on amendment of alkali soils was initiated in the State of Punjab, Haryana and Uttar Pradesh. Under the scheme, the cost of soil amendment is subsidised up to 50 per cent for farmers having holdings upto 3 ha. and 25 per cent for others. Upto June, 1977, nearly 20,000 ha. of alkali soils have been covered.

सिन्ध से आए शरणार्थियों को वित्तीय सहायता

* 377. **श्री भानु कुमार शास्त्री :** क्या निर्माण और आवास तथा पूति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत सरकार ने गत भारत-पाक युद्ध के दौरान सिन्ध से आए शरणार्थियों को अपने लिए झोपड़ियां बनाने हेतु कोई वित्तीय सहायता दी थी; और

(ख) यदि हां, तो कितनी और यह सहायता कब दी गई थी ?

निर्माण और आवास तथा पूति और पुनर्वास मंत्री (श्री सिकन्दर बख्त)
(क) जी. हां ।

(ख) राजस्थान सरकार ने सूचित किया है कि इस प्रयोजन के लिए पुनर्वास विभाग द्वारा पहले मंजूर की गई 17.22 लाख रुपये की राशि में से राजस्थान के शिविरों में रह रहे विस्थापित व्यक्तियों को झोपों के निर्माण के लिए 200/- रुपए प्रति परिवार की दर से निम्न राशि वितरित की गई है :—

1976-77	10,06,900/-रुपए
1977-78	1,90,700/-रुपए